

(Surplus Staff) Cell to the office of the General Manager, Telephones, New Delhi and office of the Post-Master General, Ambala, during the period 1st May 1970 to 30th September, 1970

(b) whether after having joined and worked during the period from May, 1970 to 10th September, 1970 in their respective Departments the above Lower Division Clerks were re-nominated and relieved of their duties to join the office of the Executive Engineer Food Storage, Electrical Division, CPWD Ludhiana, and

(c) if so whether the vacancies thus caused were filled up through the Central (Surplus Staff) Cell nomination or through other permissible channels?

THE MINISTER OF COMMUNICATIONS (SHRI H N BAHUGUNA)

(a) Yes Eight LDCs were nominated by the Surplus Cell to the office of PMG Ambala and 26 LDCs were nominated to the office of the General Manager, Telephones, New Delhi

(b) Yes One of the LDCs nominated to the office of the PMG Ambala after receiving training for a week, did not join duty and was renominated by the Surplus Cell to the office of the Executive Engineer Food Storage, Electrical Division CPWD, Ludhiana on 8th August, 1970 Similarly, one of the LDCs nominated for the GMT, New Delhi and who reported for duty on 1st June, 1970 was renominated by the Surplus Cell to the office of the EE Food Storage Ludhiana and was relieved on 10th September, 1970

(c) The resulting vacancy in each case was filled up through other permissible channels after obtaining clearance from the Surplus Cell

शिमला में लगी आग से हुए विनाश के पीछे
तरब

8024. श्री हुकूम खन् कछवाय : क्या गृह मंत्री यह बताने की क्षमता करेंगे कि

(क) क्या शिमला में दिसम्बर, 1972 में लगी आग से जिला मजिस्ट्रेट और पुलिस सुपरिन्टेंडेंट के कार्यालय नष्ट हो गये थे,

(ख) क्या केन्द्रीय सरकार को आग लगने के कारणों के सम्बन्ध में और आग के परिणामस्वरूप हुई हानि के बारे में विस्तृत जानकारी इस बीच मिल गई है, और

(ग) यदि हा, तो क्या इसके पीछे विदेशी एजेंट का मुनियोजित षडयन्त्र था ?

गृह मंत्रालय में उप-मंत्री (श्री एफ० एच० मोहसिन) (क) जी हा, श्रीमान् ।

(ख) और (ग) राज्य सरकार से प्राप्त सूचना के अनुसार आग के कारण हुई क्षति का मूल्य लगभग 8,47,000 रुपये था । आग लगने के कारण को जांच-पड़ताल की जा रही है ।

Refusal to Establish Cement Factory at Itarsi and Damoh (M.P.)

8025 SHRI DHARAMRAO AFZAL-PURKAR. Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) whether Bangalore based Mysore Cement's Limited which had applied for industrial licences to set up cement plants at Itarsi and Damoh in Madhya Pradesh has been refused permission to establish the plants;

(b) if so, the reasons therefor, and